

## Annexure – 4

Name of the Corporate Debtor : Parakkott Investment India Private Limited  
Date of commencement of CIRP: 17th Oct 2023 (Certified copy received on 18th Oct 2023)

List of creditors as on: 08/11/2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)  
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Saraswat Co-operative Bank Limited	02-11-2023	84,04,45,365.00	84,04,45,365.00	Claim against Corporate Guarantee given to subsidiary	84,04,45,365.00	NO	38.5	0	0	0	-	
2	Omkara Assets Reconstruction Private Limited	01-11-2023	15,08,86,495.00	15,08,86,495.00	Claim against Corporate Guarantee given to subsidiary	15,08,86,495.00	NO	6.91	0	0	-	-	
	<b>Total</b>		<b>99,13,31,860.00</b>	<b>99,13,31,860.00</b>		99,13,31,860.00							